NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 02.02.2018.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali

2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No. CP 06/ 2016	T.P. No. TP 08/ 2016	Purpose For order	Section 397/398	Name of the Parties M/s. / Mr.
				M. Leela & 4 Others Vs Chandra Spinning & Weaving Mills Pvt. Ltd. & 4 Others

1.	NAMAN JHABAKA)
	9967100100

NAME (IN CAPITAL)

& PHONE NUMBER

SL.

NO.

RESPONDENT

REPRESENTATION TO WHOM

2. R. VIDHYASHANKAR Counsel For Petition R. AKHOKKUMAR (9894162442)

3. R. OMKUMAR Dufordt Mg. 5,9 to 12

Counsel for petitioner is present. Heard him. Counsel for R-3,6 and 7 is present and counsel for R-5, 9 to 12 is also present.

Heard in part.

For continuation, list it on 16.02.2018.

MEMBER (T)

MEMBER (J)

SIGNATURE